

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 120/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: *Rana Saria Poly Pack Pvt Ltd V/s Uniworl*
SECTION OF THE COMPANIES ACT: U/S *Sugars Pvt Ltd (USPL)*
9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SANJAY TADRIYA	CEO.	UNIWORLDCUGARS	<i>[Signature]</i>
2.	RAHUL AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	<i>[Signature]</i>
3.	SHUBHAM AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	

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Advocate, Shri Shubham Agarwal for the Operational Creditor. The CEO representing Corporate Debtor Company seeks time to file objection.

The matter be listed on 23rd October, 2017.

Dated:06.10.2017

Typed by
P.K.Jyoti

[Signature]
Shri H.P. Chaturvedi, Member (Judicial)